

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3258/2020

This the 01st day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Ab. Gani Ganaie

.....Applicant

(Advocate:- Mr. H Furrahi-**Not Present**)

Versus

1. State of Jammu and Kashmir & 3 Ors.

.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. D.A.G.)

**OR D E R
[ORAL]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference, he has not joined the conference today.

2. On the previous date also i.e. 23.03.2021, nobody had joined the video conference on behalf of the applicant and the case was listed today i.e. 01.07.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Sushil